NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 10.07.2017.

PRESENT: Hon'ble Member(J) Shri Ratakonda Murali

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 06/17	980	Hearing	58	Neel Rajesh Shah Vs Mc Dowell Holdings Ltd.

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

12 S.RAJARAVI VARMA FOR RIDER

9865069103

Vachan. H. U
9535649743

Counsel for petitioner is present. Orders pronounced in IA NO.06/17 vide separate orders. IA 06/17 is allowed subject to payment of cost of Rs.1000/- payable on or before 14.07.2017.

List it on 14.07.2017.

MEMBER (J)